

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
GATI INFRASTRUCTURE BHASMEY POWER PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Gati Infrastructure Bhasmey Power Private Limited
2.	Date of incorporation of corporate debtor	13-06-2002
3.	Authority under which corporate debtor is incorporated / registered	RoC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909TG2002PTC039122
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: 104/105, 4th Floor, Surya Towers Sardar Patel Road, Secunderabad, Hyderabad, Telangana, Andhra Pradesh – 500003 Project At: Rangpo-Rorthang Road, Bhasmey, East Sikkim - 737132
6.	Insolvency commencement date in respect of corporate debtor	24-04-2023 (Order received on 29-04-2023)
7.	Estimated date of closure of insolvency resolution process	21-10-2023 (180 days from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Anshul Gupta IBBI/IPA-002/IP-N00310/2017-2018/10899 AFA valid upto: 03.11.2023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 410, 4th Floor, Blue Rose Industrial Estate, Near Metro Mall, Borivali East, Mumbai City, Maharashtra-400066 Email ID: contactanshulgupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 532, 5th Floor, Somdatt Chamber-II, Bhikaji Cama Place, New Delhi-110066 Email ID: gatiinfra.ibc@gmail.com
11.	Last date for submission of claims	13-05-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Not Applicable

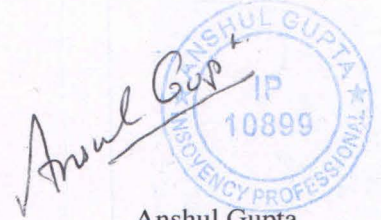
Notice is hereby given that the Hon'ble NCLT, Hyderabad Bench-1, ordered the commencement of Corporate Insolvency Resolution Process of the **Gati Infrastructure Bhasmey Power Pvt. Ltd.** vide its order dated 24.04.2023.



Accordingly, the Creditors of **Gati Infrastructure Bhasmey Power Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before 13.05.2023 to the Interim Resolution Professional at the address mentioned against Entry No. 10 only.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anshul Gupta
Interim Resolution Professional
IBBI/IPA-002/IP-N00310/2017-2018/10899
IBBI Reg. address: 410, 4th Floor,
Blue Rose Industrial Estate, Near Metro Mall,
Borivali East, Mumbai City, Maharashtra-400066
gatiinfra.ibc@gmail.com , contactanshulgupta@gmail.com

Date: 29.04.2023

Place: Mumbai, Maharashtra